

**GOVERNMENT OF INDIA
MINISTRY OF CULTURE**

LOK SABHA

LOK SABHA UNSTARRED QUESTION NO. 1594

ANSWERED ON 09.02.2026

GRANTS FOR CULTURAL INSTITUTION, TRUST AND NGOs

1594. Shri Sachithanantham R:

Will the MINISTER OF CULTURE be pleased to state

- (a) the details of grants released to cultural institutions, trusts, and Non-Governmental Organisations (NGOs), scheme-wise including ideological or religious affiliation, regional distribution during the last five years and the current year, year-wise; and
- (b) the details of the selection criteria for the same.

ANSWER

**MINISTER OF CULTURE AND TOURISM
(SHRI GAJENDRA SINGH SHEKHAWAT)**

(a) The Ministry of Culture implements Kala Sanskriti Vikas Yojana (KSVY) for providing financial assistance to eligible cultural organizations / artists engaged in the promotion of art and culture across the country. The scheme-wise, state-wise details of funds released to various cultural organizations, including NGOs/Trusts, during the last five years and the current financial year are given in the **Annexure**.

(b) Cultural organizations seeking grants under these schemes are required to submit their applications/proposals along with all requisite supporting documents. Applications/proposals that are complete in all respects are examined by the Expert/Evaluation Committee constituted by the Ministry for this purpose. The Expert Committee makes its recommendations on the merit of each proposal/application after due consideration of the provisions of the scheme guidelines, the cultural performances/activities undertaken, the resources and capacity of the organizations, and other relevant factors.

Annexure

Annexure referred to in reply of part (a) of the Lok Sabha Unstarred Question No.1594 for 09.02.2026

FINANCIAL ASSISTANCE FOR PROMOTION OF GURU-SHISHYA PARAMPARA (REPERTORY GRANT)**(Rs. in lakhs)**

Sl. No.	State/UT	2020-2021		2021-2022		2022-2023		2023-24*		2024-25*		2025-2026* (as on 04.02.2026)	
		Nos. of Orgs	Amount	Nos. of Orgs	Amount	Nos. of Orgs	Amount	Nos. of Orgs authorized	Amount	Nos. of Orgs authorized	Amount	Nos. of Orgs authorized	Amount
1	Andaman & Nicobar	0	0	0	0	0	0	0	0	0	0	1	0.22
2	Andhra Pradesh	2	4.18	2	5.52	6	16.42	16	40.38	12	35.07	8	37.28
3	Arunachal Pradesh	1	4.8	0	0	0	0	0	0	0	0	0	0
4	Assam	7	53.4	24	227.1	37	214.5	54	277.54	23	263.25	36	236.52
5	Bihar	33	181.6	30	190.8	64	363.8	158	697.37	50	347.56	91	602.41
6	Chandigarh	1	14.16	1	14.16	5	49.2	10	69.96	7	91.65	4	18.1
7	Chhattisgarh	0	0	0	0	0	0	9	33.52	2	13.12	1	3.1
8	Delhi	54	439.6	63	535.1	98	793.3	161	1065.1	87	823.77	76	597.52
9	Gujarat	8	44.96	5	29.16	4	27.84	13	71.42	11	48.28	7	33.02
10	Haryana	4	21.94	4	30.84	24	93.06	23	124.2	15	138.16	13	63.36
11	Himachal Pradesh	1	9.84	4	48.06	4	51.12	5	55.28	6	90.95	3	32
12	Jammu & Kashmir	9	59.58	7	51.48	15	120.8	37	118.2	27	215.66	23	131.26
13	Jharkhand	1	2.64	2	21.54	13	69.18	18	100.64	13	47.65	11	90
14	Karnataka	47	291.9	60	470.0	113	807.4	201	1009.9	96	738.67	138	990.13
15	Kerala	9	90.6	9	81.12	37	264.4	38	318.06	19	169.71	19	158.26
16	Madhya Pradesh	42	294.1	34	236.5	73	525.4	106	687.19	69	654.78	85	653.23
17	Maharashtra	23	156.0	33	237.3	41	307.6	97	639.72	59	333.05	65	525.76
18	Manipur	62	420.5	96	669.7	147	900.7	173	973.68	119	816.68	166	1150.47
19	Mizoram	0	0	0	0	4	26.64	2	10.9	2	10.88	2	9.6
20	Nagaland	0	0	1	5.52	2	8.88	1	6.96	4	12.93	4	13.9
21	Odisha	22	107.	27	152.	55	289.2	115	515.2	67	343.8	92	501.0

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22	Pondicherry	2	12.72	0	0	5	50.04	3	32.52	5	65.76	3	47.14
23	Punjab	3	24.48	5	37.44	6	43.56	10	66.68	8	56.06	6	44.8
24	Rajasthan	2	16.32	9	57.12	17	95.2	32	123.52	16	140.66	16	126.66
25	Sikkim	0	0	0	0	1	2.64	3	7.02	0	0	0	0
26	Tamil Nadu	10	49.54	4	17.28	19	108.6	22	143.02	14	90.15	8	66.58
27	Telangana	7	75	9	82.56	17	153.0	19	109.52	17	131.72	19	177.36
28	Tripura	1	6.36	1	7.68	1	6.24	14	57.12	3	14.46	4	36.06
29	Uttarakhand	6	20.86	5	23.04	16	80.86	17	65.96	12	76.03	11	79.46
30	Uttar Pradesh	33	161.5	26	195.3	57	293.9	107	438.32	70	502.02	61	404.07
31	West Bengal	139	916.3	112	821.7	333	2060.8	418	2288.4	208	1432.2	267	2004.78
	Total	529	3480.1	573	4248.5	1214	7824.7	1882	10147.6	1041	7704.7	1240	8834.05

* In pursuant of the instructions issued by Department of Expenditure regarding Revised procedure for flow of funds under Central Sector Schemes and implementation of Central Nodal Agency (CNA)Module, the financial assistance under this scheme was released through Central Nodal Agency Module of payment to the selected grantee organizations.

Financial Assistance to Cultural Organizations with National Presence including RK Mission

(Rs.in lakhs)

Sl. No.	State/UT	2020-2021		2021-2022		2022-2023		2023-24*		2024-25*		2025-2026* (as on 04.02.2026)	
		Nos. of Orgs	Amount	Nos. of Orgs	Amount	Nos. of Orgs	Amount	Nos. of Orgs authorized	Amount	Nos. of Orgs authorized	Amount	Nos. of Orgs authorized	Amount
1	Andhra Pradesh	0	0.00	0	0.00	1	22.50	1	7.50	0	0.00	0	0
2	Assam	0	0.00	0	0.00	0	0.00	1	22.50	2	22.50	1	5
3	Chandigarh	0	0.00	0	0.00	0	0.00	1	15.00	1	22.50	1	5
4	Delhi	3	141.25	1	5.99	7	241.25	11	276.25	8	103.75	3	19.76
5	Haryana	0	0.00	0	0.00	0	0.00	0	0.00	1	26.25	0	0
6	Jharkhand	0	0	0	0	0	0	0	0	1	15.00	0	0
7	Karnataka	0	0.00	0	0.00	1	22.50	0	0.00	1	4.73	1	22.5
8	Kerala	0	0.00	0	0.00	0	0.00	1	18.75	2	32.50	0	0
9	Maharashtra	0	0.00	0	0.00	0	0.00	1	15.00	1	18.75	0	0
10	Madhya Pradesh	0	0.00	0	0.00	1	0.59	0	0.00	0	0.00	0	0
11	Manipur	0	0	0	0	0	0	0	0	1	11.25	0	0

12	Odisha	0	0.00	0	0.00	0	0.00	1	8.75	2	37.50	1	15
13	Puducherry	0	0.00	0	0.00	1	3.75	0	0.00	0	0.00	0	0
14	Rajasthan	1	21.25	1	5.00	1	37.50	1	26.25	2	27.50	0	0
15	Tamil Nadu	0	0	0	0	0	0	0	0	1	15.00	0	0
16	Uttar Pradesh	1	45.00	1	12.50	2	93.75	1	22.50	1	7.50	0	0
17	West Bengal (NP)	0	0.00	2	6.75	0	0.00	2	37.50	3	31.25	0	0
18	RK Mission, West Bengal	1	722.96	1	728	1	738.56	1	766.50	1	807.00	1	403.5
	Total	6	930.46	6	758.24	15	1160.4	22	1216.5	28	1182.98	6	470.76

* In pursuant of the instructions issued by Department of Expenditure regarding Revised procedure for flow of funds under Central Sector Schemes and implementation of Central Nodal Agency (CNA) Module, the financial assistance under this scheme was released through Central Nodal Agency Module of payment to the selected grantee organizations.

Cultural Function & Production Grant

(Rs. in lakhs)

Sl. No.	State/UT	2020-2021		2021-2022		2022-2023		2023-24*		2024-25*		2025-2026* (as on 04.02.2026)	
		Nos. of Orgs	Amount	Nos. of Orgs	Amount	Nos. of Orgs	Amount	Nos. of Orgs authorized	Amount	Nos. of Orgs authorized	Amount	Nos. of Orgs authorized	Amount
1	Andra Pradesh	34	23.06	54	66.67	65	62.85	83	80.7	49	75.79	9	17.5
2	Arunachal Pradesh	1	0.375	1	2.25	0	0	0	0	0	0	0	0
3	Assam	35	30.12	25	34.66	48	96.21	68	114.11	27	36.59	25	57.64
4	Bihar	51	42.94	67	95.26	123	203.2	126	161	73	122.21	77	165.47
5	Chandigarh	7	11.75	4	8.25	1	0.5	3	21.69	1	10	0	0
6	Chhattisgarh	6	8.75	6	13.03	3	5.5	4	7.5	3	6.42	5	12.43
7	Delhi	144	263.2	119	163.4	167	408.06	204	370.03	106	262.97	56	151.85
8	Goa	1	0.75	2	3.75	1	0.625	1	1.5	2	2.12	2	6
9	Gujarat	13	18.43	11	19.12	17	23.4	16	12.34	3	3.59	9	17.5
10	Haryana	28	43.26	24	42.43	28	62.59	36	74.72	29	89.98	6	27.45
11	Himachal Pradesh	7	4.2	14	21.91	8	11	15	25.75	11	12.92	9	18
12	Jammu And Kashmir	32	28.31	41	43.63	52	50.33	49	33.76	30	36.37	26	39.56
13	Jharkhand	1	0.5	6	11.37	11	14.26	7	8	10	12.75	6	9.12
14	Karnataka	194	205.7	203	284.6	218	349.4	221	208.22	235	494.09	73	176.71
15	Kerala	23	37.03	28	57.52	30	48.38	30	40.27	21	65.13	18	67.99
16	Madhya Pradesh	77	79.78	94	200.12	141	264.9	161	155.17	100	202.89	112	292.29
17	Maharashtra	34	56.27	27	63.63	56	104.1	34	29.64	44	97.31	19	48.41
18	Manipur	112	112.6	93	115.04	162	196.1	237	249.25	140	164.8	121	212.69
19	Mizoram	2	3	2	1.5	0	0	0	0	0	0	0	0
20	Nagaland	3	1.04	2	2.25	5	4.62	4	1.35	2	1	0	0
21	Odisha	131	173.8	149	182.9	180	296.8	168	269.71	179	482.88	67	148.55
22	Pondicherry	0	0	1	3	0	0	0	0	0	0	3	7.25
23	Punjab	5	8.6	13	22.21	12	23.27	11	22.65	9	22	6	21.62
24	Rajasthan	38	28.31	33	63.81	48	81.16	57	46.28	40	61.55	33	93.5
25	Sikkim	0	0	0	0	0	0	1	3.75	3	7	1	3.75

26	Tamil Nadu	27	46.15	21	34.84	15	18.87	11	10.73	16	35.35	5	23.4
27	Telangana	16	19.77	9	13.87	16	16.87	16	9.61	25	51.13	6	18.58
28	Tripura	4	6.5	5	5.75	16	16.15	23	24.94	10	7.87	7	14.25
29	Uttarakhand	14	14.36	16	14.78	24	28.11	31	21.91	22	30	14	21.75
30	Uttar Pradesh	202	167.1	235	274.55	278	343.3	268	244.07	218	395.66	160	341.44
31	West Bengal	229	216.0	310	364.1	410	544.4	357	206.86	302	435.61	193	407.44
	Total	1471	1651.9	1615	2330.35	2135	3275.21	2242	2455.51	1710	3225.98	1068	2422.14

* In pursuant of the instructions issued by Department of Expenditure regarding Revised procedure for flow of funds under Central Sector Schemes and implementation of Central Nodal Agency (CNA) Module, the financial assistance under this scheme was released through Central Nodal Agency Module of payment to the selected grantee organizations.

Financial Assistance for the Preservation and Development of Cultural Heritage of the Himalayas

(Rs. In lakhs)

Sl. No	State/UT	2020-2021		2021-2022		2022-2023		2023-24*		2024-25*		2025-2026* (as on 04.02.2026)	
		Nos. of Orgs	Amount	Nos. of Orgs	Amount	Nos. of Orgs	Amount	Nos. of Orgs authorized	Amount	Nos. of Orgs authorized	Amount	Nos. of Orgs authorized	Amount
1	Arunachal Pradesh	26	98.25	32	103.50	41	117.95	48	93.00	16	33.51	11	21.00
2	Sikkim	6	26.50	6	16.50	4	10.00	4	16.00	1	5.00	1	4.00
3	Himachal Pradesh	26	69.00	37	90.25	42	98.52	51	126.28	3	8.49	7	11.75
4	Jammu and Kashmir	14	21.50	43	73.25	69	117.02	29	47.52	10	16.25	10	11.70
5	UT of Ladakh	7	24.50	6	18.00	11	34.00	2	5.50	0	0	0	0
6	Uttarakhand	49	96.25	79	171.97	58	91.24	63	81.75	14	18.25	18	19.50
7	Delhi	0	0	0	0	0	0	0	0	2	3.25	0	0
8	Uttar Pradesh	0	0	0	0	0	0	2	2.50	2	1.00	8	7.11
	Total	128	336.0	203	473.47	225	468.73	199	372.55	48	85.75	55	75.06

* In pursuant of the instructions issued by Department of Expenditure regarding Revised procedure for flow of funds under Central Sector Schemes and implementation of Central Nodal Agency (CNA) Module, the financial assistance under this scheme was released through Central Nodal Agency Module of payment to the selected grantee organizations.

Financial Assistance for the Development of Buddhist/ Tibetan Culture & Art

(Rs. in lakhs)

Sl. No.	State/UT	2020-2021		2021-2022		2022-2023		2023-24*		2024-25*		2025-2026* (as on 04.02.2026)	
		Nos. of Orgs	Amount	Nos. of Orgs	Amount	Nos. of Orgs	Amount	Nos. of Orgs authorized	Amount	Nos. of Orgs authorized	Amount	Nos. of Orgs authorized	Amount
1	Arunachal Pradesh	31	271.82	46	394.06	57	518.19	50	392.31	60	416.33	10	73.24
2	Andhra Pradesh	3	10.5	7	5.45	2	8	10	9.18	4	9.00	1	1.5
3	Assam	6	20.53	7	22.49	9	30	15	72.00	6	24.36	9	37.93
4	Bihar	1	3	2	7.5	2	8.5	2	8.50	2	10.48	0	0
5	Chandigarh (UT)	4	23.5	10	69.5	7	49.5	4	40.00	15	120.16	2	16.46
6	NCT of Delhi	3	30	4	31.76	6	44.47	2	9.45	7	44.27	1	10.50
7	Himachal Pradesh	63	335.65	81	375.52	78	550.97	31	167.63	49	317.38	77	290.59
8	UT of J&K	1	7.5	1	7.5	6	23.5	4	20.00	5	33.50	2	21.0
9	UT of Ladakh	57	271.57	89	523.06	45	319.62	44	246.42	6	26.94	110	336.75
10	Karnataka	27	204.02	38	212.59	33	272.8	11	62.78	49	333.82	14	85.00
11	Kerala	0	0	0	0	1	13.5	0	0	0	0	0	0
12	Mizoram	1	7.5	0	0	0	0	0	0	0	0	0	0
13	Madhya Pradesh	0	0	0	0	5	29	4	30.00	1	5.00	0	0
14	Maharashtra	4	20	3	15	11	38.25	14	41.00	14	57.45	2	9.25
15	Manipur	8	15.95	0	0	2	5.5	3	9.50	1	3.00	0	0
16	Odissa	0	0	0	0	1	5	2	12.00	2	11.00	0	0
17	Punjab	0	0	0	0	2	8.5	2	10.00			0	0
18	Sikkim	1	9.04	2	37.5	0	0	12	89.93	5	39.99	1	10
19	Tripura	5	39.5	10	82.91	7	37.5	7	41.5	17	97.20	0	0
20	Tamil Nadu	1	5	1	5	0	0	2	10.00	0	0	0	0
21	Telangana	1	15	0	0	2	22.5	3	30.00	0	0	1	12.5
22	Uttarakhand	18	168.13	34	310.8	26	252.42	5	35.50	38	354.97	7	61.47
23	Uttar Pradesh	12	50.53	19	110.31	27	195.28	11	44.15	34	236.27	9	70.89

24	West Bengal	29	99.2 5	12	40.2 2	72	168.0 0	92	175.5 1	70	82.75	61	34.26
	Total	276	1607.9	366	2251.1	401	2601	330	1557.36	385	2223.87	307	1071.34

* In pursuant of the instructions issued by Department of Expenditure regarding Revised procedure for flow of funds under Central Sector Schemes and implementation of Central Nodal Agency (CNA) Module, the financial assistance under this scheme was released through Central Nodal Agency Module of payment to the selected grantee organizations.

Building Grants including Studio Theatre Scheme

(Rs. in lakhs)

Sl. No.	State/UT	2020-2021		2021-2022		2022-2023		2023-24*		2024-25*		2025-2026* (as on 04.02.2026)	
		Nos. of Orgs	Amount	Nos. of Orgs	Amount	Nos. of Orgs	Amount	Nos. of Orgs authorized	Amount	Nos. of Orgs authorized	Amount	Nos. of Orgs authorized	Amount
1	Arunachal Pradesh	1	15	0	0	0	0	0	0	0	0	0	0
2	Assam	2	15.4	2	10.3	1	5.4	0	0	0	0	0	0
3	Bihar	0	0	0	0	1	0.6	1	6	0	0	1	6
4	Chhattisgarh	1	7.5	0	0	1	7.5	0	0	0	0	0	0
5	Delhi	1	6.6	1	10.25	0	0	2	11.2	3	23.25	1	1.25
6	Himachal Pradesh	1	7.5	3	20.82	1	12.79	1	6	2	20	0	0
7	Jammu and Kashmir	0	0	0	0	0	0	0	0	2	10	0	0
8	Karnataka	2	14	6	49.8	3	26.4	1	25	0	0	0	0
9	Kerala	0	0	0	0	1	1.4	0	0	0	0	0	0
10	Madhya Pradesh	2	7.26	1	4	1	3	0	0	4	16.86	0	0
11	Maharashtra	1	8.8	2	5.4	0	0	2	8	2	25	0	0
12	Manipur	6	31.1	2	11.93	4	15.98	6	35.23	2	3.88	2	12.5
13	Meghalaya	0	0	0	0	0	0	0	0	1	4.5	0	0
14	Nagaland	3	27	0	0	0	0	0	0	0	0	0	0
15	Odisha	4	12.73	1	4	0	0	0	0	2	21.5	0	0
16	Punjab	0	0	1	1.2	0	0	1	2	1	0.9	0	0
17	Rajasthan	1	10	0	0	1	7.5	0	0	0	0	1	7.5
18	Telangana	1	2.86	0	0	1	4.29	0	0	0	0	0	0
19	Uttarakhand	1	5.51	0	0	0	0	0	0	0	0	0	0
20	West Bengal	2	22.2	3	15.35	5	34.61	1	15	4	24.2	0	0
	Total	29	193.46	22	133.05	20	119.47	15	108.43	23	150.09	5	27.25

* In pursuant of the instructions issued by Department of Expenditure regarding Revised procedure for flow of funds under Central Sector Schemes and implementation of Central Nodal Agency (CNA) Module, the financial assistance under this scheme was released through Central Nodal Agency Module of payment to the selected grantee organizations.

FINANCIAL ASSISTANCE FOR ALLIED CULTURAL ACTIVITIES

Sl. No.	State/UT	Financial Year 2024-2025	
		No. of Orgs /State Govt.	Amount (Rs in lakhs.)
1.	Uttar Pradesh	2	120

FINANCIAL ASSISTANCE FOR CONSTRUCTION OF TAGORE CULTURAL COMPLEXES (TCC)

(Rs. in lakhs)

Sl. No.	State/UT	Financial Year									
		2020-2021		2021-2022		2022-2023*		2023-2024*		2024-2025*	
		No. of Orgs /State Govt.	Amount (Rs.)	No. of Orgs /State Govt.	Amount (Rs.)	No. of Orgs /State Govt.	Amount (Rs.)	No. of Orgs /State Govt.	Amount (Rs.)	No. of Orgs /State Govt.	Amount (Rs.)
1.	Delhi	0	0	0	0	0	0	0	0	1	300
2.	Karnataka	0	0	1	254.7	0	0	0	0	0	0
3.	Madhya Pradesh	0	0	0	0	0	0	2	1131.52	0	0
4.	Meghalaya	0	0	0	0	1	500	0	0	0	0
5.	Rajasthan	0	0	1	94.5	0	0	1	54.91	0	0
6.	Tamil Nadu	1	596.43	0	0	0	0	0	0	0	0
7.	Uttar Pradesh	0	0	0	0	0	0	1	369.57	0	0
Total		1	596.43	2	349.2	1	500.00	4	1556	1	300

* In pursuant of the instructions issued by Department of Expenditure regarding Revised procedure for flow of funds under Central Sector Schemes and implementation of Central Nodal Agency (CNA) Module, the financial assistance under this scheme was released through Central Nodal Agency Module of payment to the selected grantee organizations. During the year 2023-24, an amount of Rs.369.57 lakh was released to concerned CNA. Out of total released amount of Rs.369.57 lakhs, an amount of Rs.337.11 has been authorized to 01 organization.